

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH: AT  
HYDERABAD.

C.A. NO. 529/95.

DATE OF JUDGMENT: 18-07-95.

BETWEEN:

N. Yesuratnam

.. Applicant.

VS

1. The Chief General Manager,  
Telecommunications, A.B.Circle,  
Doorsanchar Bhavan, Nampally,  
Hyderabad.

2. The Telecom District Engineer,  
Medak District, Sangareddy.

3. The Sub-Divisional Officer,  
Telecommunications, Sangareddy,  
Medak District.

.. Respondents.

Counsel for the Applicant : Mr. K. Venkateswarlu

Counsel for the Respondents : Mr. N.V. Raghava Reddy,  
Addl. CGSC.

CORAM:

HON'BLE SHRI JUSTICE V. NEELADRI RAO, VICE CHAIRMAN  
HON'BLE SHRI R. RANGARAJAN, MEMBER (ADMN.)

19

O.A.NO.529/95.

JUDGMENT

Dt: 18.7.95

(AS PER HON'BLE SHRI JUSTICE V.NEELADRI RAO, VICE CHAIRMAN)

Heard Shri ~~SxRa~~ K.Venkateswarlu, learned counsel for the applicant and Shri N.V.Raghava Reddy, learned standing counsel for the respondents.

2. This OA was filed praying for declaration that the action of the respondents in not taking back the applicant in the service, is illegal, arbitrary, discriminatory and contrary to the judgment of the Supreme Court and for consequential direction to the respondents to reinstate the applicant as casual mazdoor with all consequential benefits.

3. The learned counsel for the applicant submitted that this OA is not pressed. Accordingly it is dismissed even at the admission stage. No costs.//

  
(R.RANGARAJAN)  
MEMBER (ADMN.)

  
(V.NEELADRI RAO)  
VICE CHAIRMAN

DATED: 18th July, 1995.  
Open court dictation.

  
Deputy Registrar (J)CC

To vsn

1. The Chief General Manager, Telecommunications, A.P.Circle, Doorsanchar Bhavan, Nampally, Hyderabad.
2. The Telecom Dist.Engineer, Medak Dist.Sangareddy.
3. The Sub Divisional Officer, Telecommunications, Sangareddy, Medak Dist.
4. One copy to Mr.K.Venkateswarlu, Advocate, CAT.Hyd.
5. One copy to Mr.N.V.Raghava Reddy, Addl.CGSC.CAT.Hyd.
6. One copy to Library, CAT.Hyd.
7. One spare copy.

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR.JUSTICE V.NEELADRI RAO  
VICE CHAIRMAN

A N'D

THE HON'BLE MR.R.RANGARAJAN: (M(AD MN))

DATED - 12/7/1995.

ORDER/JUDGMENT:

M.A./R.A./C.A. No.

in  
OA. No. 529/95

TA. No. (W.P. )

Admitted and Interim directions  
issued.

Allowed.

Disposed of with directions.

Dismissed. at the admission stage

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected.

No order as to costs.

No Specie copy

